

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA  
UNSTARRED QUESTION NO. 1572  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2022

**ATTACKS BY STRAY DOGS**

1572. ADV. A.M. ARIFF:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether it has come to the notice of the Government that attack on humans and other domestic animals by stray dogs are on the rise in the country, if so, the details thereof and action taken thereon during the last three years and the current year, State and UT-wise;
- (b) whether the Government has taken any steps to recognize organizations to undertake sterilization of dogs across the country and if so, the details including the list of organizations recognized for undertaking animal birth control measures, State-wise;
- (c) whether the Government intends to recognize Kudumbasree as one of the recognized organizations to undertake animal birth control programme in the State of Kerala and if not, the reasons therefor; and
- (d) the number of such cases reported during the last three years and the current year, State and UT-wise?

**ANSWER**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) As per information received from the Ministry of Health and Family Welfare, total number of animal bite cases is at Annexure I.

The Government has launched the National Rabies Control Programme (NRCP) for prevention and control of Rabies. The strategies of the National Rabies Control Program are

- Provision of Rabies Vaccine & Rabies immunoglobulin through national Free Drug Initiatives.
- Training on appropriate Animal bite management, prevention and Control of Rabies, Surveillance and Inter-sectoral coordination.
- Strengthening Surveillance of Animal Bites and Rabies deaths reporting.
- Creating Awareness about Rabies prevention.

However, as per the Article 243 (W) and 246, the Local Body is mandated to control the stray animal population. The Central Government has enacted the Animal Birth Control (Dogs) Rules, 2001 (as amended in 2010). The Local Bodies are implementing the Animal Birth Control Programme. Further, the Animal Welfare Board of India has issued an advisory dated 17.05.2022 for adoption of community animals to reduce the man-animal conflict.

(b) Yes. The Animal Welfare of India is giving permission for conducting Sterilization and immunization of stray dogs across the country and the state-wise details of the organizations to which the ABC permission has been given are enclosed at **Annexure -II**.

(c) Kudumbashree had applied for permission to carry out the Animal birth Control Programme to the Animal Welfare Board of India for its Animal Birth Control Centres in 8 Districts (multiple centers in each District). Inspection reports from the concerned State Government have been received in case of all its ABC Centers with the recommendation to grant them ABC Permission. However, as per the decision of the Board, the Centre was re-inspected by the team comprising of experts of Animal Welfare Board of India and the Department of Animal Husbandry and Dairying, Government of India. It was observed the Centres are not fulfilling the minimum criteria for carryout Animal Birth Control Programme.

The deficiencies have been informed to the Organization to upgrade the Centre as per the minimum standards for conducting sterilization and immunization of stray dogs vide letter dated 06.07.2022.

(d) The details of such cases reported during last three years are attached at **Annexure -I**.

**Annexure I**  
**Lok Sabha**  
**Unstarred Question No. 1572**  
**By Adv.A.M.Arif**  
**To be replied on 26.07.2022**

<b>Animal Bite cases since 2019-2022 (till 22.07.2022) (Source IDSP &amp; IHIP)</b>					
S.No.	State	2019	2020	2021	2022
1	Andaman and Nicobar	475	354	149	205
2	Andhra Pradesh	373121	294006	169238	115241
3	Arunachal Pradesh	3186	2919	1193	1664
4	Assam	107258	33309	10041	28917
5	Bihar	328096	120993	44602	64029
6	Chandigarh	18378	13447	6306	5165
7	Chhatisgarh	50529	45040	14835	16311
8	Dadra and Nagar Haveli and Daman & Diu	5706	3926	2341	2403
9	Delhi	45052	53093	13704	22314
10	Goa	22090	14547	3208	2632
11	Gujarat	480424	431425	192364	5459
12	Haryana	142910	102528	36328	96875
13	Himachal Pradesh	36227	17292	7658	23740
14	Jammu and Kashmir	29263	18764	4947	11326
15	Jharkhand	71727	35988	11564	12949
16	Karnataka	312216	217645	90323	3237
17	Kerala	81407	81118	51018	95352
18	Lakshadweep	0	0	0	0
19	Ladakh	1568	1193	613	1455
20	Madhya Pradesh	249270	176347	64827	40508
21	Maharashtra	625193	508620	210262	231531
22	Manipur	5596	3266	1072	2598
23	Meghalaya	11249	8504	2509	2842
24	Mizoram	1658	4778	660	601
25	Nagaland	470	543	212	402
26	Odisha	177474	155031	59085	48182
27	Puducherry	22968	22580	7084	22305
28	Punjab	98880	33934	9245	9570
29	Rajasthan	450558	324500	113916	62152
30	Sikkim	5886	5315	2411	2471
31	Tamil Nadu	836329	754457	228625	251510
32	Telangana	167774	66782	24124	54995
33	Tripura	8660	7665	3616	2563
34	Uttar Pradesh	2023293	628712	93033	7180
35	Uttarakhand	38864	22959	10122	80934
36	West Bengal	443768	421913	209898	133653
	<b>Total</b>	<b>7277523</b>	<b>4633493</b>	<b>1701133</b>	<b>1450666</b>

Annexure II  
**Lok Sabha**  
**Unstarred Question No. 1572**  
**By Adv.A.M.Arif**  
**To be replied on 26.07.2022**

<b>Details of Organization to whom Animal Birth Control permission given by Animal Welfare Board of India</b>			
<b>Sl. No.</b>	<b>Name of the Organisation</b>	<b>ABC Centre</b>	<b>State</b>
1	Friendicoes SECA, New Delhi	1. Jammu 2. Ludhiana, Punjab 3. Port Blair	Jammu and Kashmir, Punjab and Andaman & Nicobar Islands
2	Yash Domestic Research Centre, Banaskanta, Gujarat	1. Ahmedabad, 2. Vadodara, 3. Bhavnagar,	Gujarat
3	Goal Foundation, Ahmedabad, Gujarat	1. Ahmedabad 2. Rajkot,	Gujarat
4	People for Animals, Ahmedabad, Gujarat	1. Ahmedabad	Gujarat
5	Sanskar Education Trust, Nagrala, Gujarat	Ahemdabad	Gujarat
6	ASRA-Animal Welfare Organization, Bangalore, Karnataka	1. Yelahanka, Bengaluru 2. R.R. Nagar, Bengaluru 3. Mahadevpura, Bengaluru	Karnataka
7	Street Dog Watch Association, Trivandrum, Kerala	Mahin Manzil Vizhinjam, Trivandrum, Kerala	Kerala
8	Universal Animal Welfare Society, Beed, Maharashtra	Holakarwadi, Pune	Maharashtra
9	Utkarsh Global Foundation, Mumbai, Maharashtra	Mohali, Punjab	Punjab
10	Rroaming Paws Foundation, Mumbai, Maharashtra	Vasai ,Mumbai	Maharashtra
11	Navsamaj Nirman Bahuuddeshiy Santha, Nandurbar, Maharashtra	Jalgeon, Maharashtra	Maharashtra
12	Compassion for Animal Association (CAWA), Patiala, Punjab	Sri Muktsar Sahib, Punjab	Punjab
13	Blue Cross of Hyderabad, Telangana	Hyderabad	Telangana
14	Navodaya Vet Society, Hyderabad, Telangana	Sakshi Dhabad, Bhopal	Madhya Pradesh
15	Manav Gaurav Nirman Sansthan, Varanasi, Uttar Pradesh	Ramraipur Gangapur, Varanashi, Uttar Pradesh	Uttar Pradesh
16	Human Society International, Mumbai	1. Lucknow 2. Vadodara	Uttar Pradesh and Gujarat
17	Compassion Unlimited Plus Action (CUPA), Bangalore	1. RT Nagar	Karnataka